

If so, what are the States which have expressed that view ?

**MR. SPEAKER :** You are asking a leading question. I have no objection if the Minister is in a position to answer it.

**PROF. S. NURUL HASAN :** I do not have all the details of what led the State Governments to express their disagreement with the recommendations of the P. N. Saprū Committee. Since this is a matter which was disposed of eight years ago, and the persons concerned are no longer in power in most of the States, I cannot even conduct an inquiry.

#### Change in Recruitment Policy of I. C. A. R.

\*1036. **SHRI DHARAMARAO AFZALPURKAR :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Ministry has changed the practice of recruiting to the posts in Indian Council of Agricultural Research through U. P. S. C.

(b) if so, whether any separate Committee has been set up for this purpose; and

(c) if so, the number of persons selected during the last three years and the number of persons who were taken in service ?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) :** (a) to (c). A statement is laid on the Table of the Sabha.

#### STATEMENT

(a) Yes Sir, Recruitment to all Scientific and Technical posts in the Indian Council of Agricultural Research and its constituent Research Institutes which was previously done on the recommendations

of the U. P. S. C. has been taken out from the Commission's purview, with effect from 1-4-1966.

(b) Selections for all such Scientific and Technical posts in the I. C. A. R. and all its constituents Research Institutes and Stations are now being made on the recommendations of the Selection Committees comprising eminent scientists mostly from outside the organisation, constituted by the Council itself. A separate Selection Committee is constituted for each post with the approval of the competent authority.

(c) The number of selections made against such Scientific and Technical posts in the I. C. A. R. and its constituent Research Institutes from April, 1969 to-date is 1468. (This however, does not include information in respect of such selections made against Junior Class I and Class II scientific etc. posts made at the Jute Agricultural Research Institute, Barrakpore for which information has not been received so far). By large and almost all persons selected on the recommendations of the Selection Committees have been taken in the Service of the Council/ Institute concerned. In respect of the recent selections, however, the offer of appointments have been sent to the selected candidates and they are likely to join in the near future.

**SHRI DHARAMARAO AFZALPURKAR :** It is seen from the statement that the recruitments to all scientific and technical post were made on the recommendations of the UPSC up to 1-4-1966. May I know why this procedure was dropped and the constitution of Selection Committees was introduced ?

**SHRI ANNASAHEB P. SHINDE :** An expert committee which went into this matter gave this recommendation. Further, even the scientists were expressing dissatisfaction with the selections made through the UPSC. Therefore, the

Government of India decided to accept the recommendations of the experts committee. The main reason is that there are different disciplines of science and unless the scientists are associated with the selection committee the right selection may not be possible. Therefore, this change was brought about mainly because of this reason, on the basis of the recommendations of the experts committee.

**SHRI DHARAMARAO AFZALPURKAR :** It is evident from the statement that selection committees were constituted and many scientists outside the organisation were taken in those selection committees. May I know the number of such selection committees and the number of eminent the scientists who were taken outside the organisation ?

**SHRI ANNASAHEB P. SHINDE :** A number of selection committees were constituted from time to time. Therefore, it will not be possible to furnish all the data unless separate notice is given.

#### Coming up of Unauthorised and Unapproved Colonies in Delhi

\*1039. **SHRI KRISHNA CHANDRA PANDEY :** Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether unauthorised and unapproved colonies are springing up overnight in Delhi/New Delhi due to rampant corruption in the concerned Departments and no positive steps are being taken to check it;

(b) whether such a colony is coming up in area nearby village Patparganj and no positive steps are being taken to check it;

(c) whether Government would take urgent steps whereby the tendency to build unauthorised/unapproved houses is completely stopped; and

(d) if so, the main features of such steps ?

**THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJARAL) :** (a) Unauthorised colonies are increasing in Delhi but this is not a peculiar feature of Delhi and is not due to corruption in the concerned Departments. Positive steps are being taken but from humane and other considerations, there are practical difficulties in adopting sufficiently severe deterrent action,

(b) Yes, Sir, legal action is, however, being taken.

(c) and (d). The Delhi Municipal Corporation and the D. D. A. take necessary action under their respective Acts against unauthorised builders. With a view to preventing unauthorised sale/transfer for land which has been acquired or is under acquisition, a bill entitled the Delhi Lands (Restrictions on Transfer) Bill, 1972 making such unauthorised transactions a criminal offence has been introduced in the Lok Sabha on the 26th May, 1972

**श्री कृष्ण चन्द्र पांडे :** मान्यवर, आपके माध्यम से मैं भन्त्री जी से जानना चाहता हूँ कि जो अनधिकृत बस्तियाँ बनाई और बसाई जा रही हैं उनको क्या बिजली और पानी की सुविधा दी गई है ? मैं यह भी जानना चाहता हूँ कि जो अनधिकृत बस्तियाँ बन रही हैं उनमें क्या बड़े लोग जमीन खरोद करके मकान बना रहे हैं ? यह जो ऐसी बस्तियाँ बसी हैं उनमें क्या गरीब लोग भी बसे हैं और जो गरीब बसे हैं क्या उनकी रक्षा की जायेगी तथा जो बड़े लोग बसे हैं उनको क्या निकाला जायेगा ? मैं इन बातों का जवाब चाहता हूँ ।

**श्री आइ० के० गुजराल :** जितने सवाल-जवाब माननीय सदस्य ने किए हैं उनका जवाब मैं हों में दे सकता हूँ ।